

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,****ORDER SHEET**

COURT NO. : 1

18/11/2020

C.P./260/24/2018

O.A./260/760/2014

SURESH CHANDRA BARAJ

-V/S-

R VISHNOI N ORS

ITEM NO:27

FOR APPLICANTS(S) Adv. :

Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.:

Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	Ld. Counsels for both sides are present through V.C. Respondents' counsel submitted that the order of this Tribunal has been complied with, to which, applicant's counsel agreed upon. Hence, the CP is dropped and notices are discharged. Copy of order to both the parties. (SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A) kb